

F.No.A-22011/6/2011-Ad.VI  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Direct Taxes)  
\*\*\*\*

New Delhi, the 11<sup>th</sup> February, 2011.

**ORDER NO. 25 OF 2011**

Shri T.K. Shah (77042), CCIT-VII, Mumbai shall stand transferred and posted as CCIT-V, Mumbai with immediate effect and until further orders.

2. This issue with the approval of the Competent Authority.



(P.G. Kaladharan)

Under Secretary to the Government of India

Copy to:

1. Officer concerned.
2. CCIT(CCA), Mumbai.
3. All Chief Commissioners/Directors General of Income Tax.
4. Principal Chief Controller of Accounts, New Delhi.
5. Zonal Accounts Officer, CBDT, C/o CCIT (CCA) concerned.
6. PPSs to FM/MOS(R)/Secretary(Revenue)/AS(R)/Chairman, CBDT/ Members, CBDT/ JS (Admn.) CBDT / JS(R)
7. Adviser to FM.
8. Hindi Section for Hindi version.
9. Secretary General, IRS Association/ ITGOA/All India Income Tax SC & ST Employees Welfare Association
10. Web Manager for [www.irsofficersonline.gov.in](http://www.irsofficersonline.gov.in) website.



(P.G. Kaladharan)

Under Secretary to the Government of India